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Title : Introduction of the Constitution (Amendment) Bill, 2006 (Amendment of the Ninth Schedule).

MR. DEPUTY-SPEAKER: Now, we will have Private Members' Legislative Business. I would like to request Shri C.K. Chandrappan to move for leave to introduce the Bill.

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN : I introduce the Bill.[\[a33\]](#)

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